

DIVISION BENCH  
COURT - I

**P-115**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/257(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>DAMODAR VALLEY CORPORATION VS H R ISPAT PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

Appearance VC and Physical (hybrid) Mode

Mr. Tanoy Chakraborty, Adv.

] For the Corporate Debtor

Mr. Chhandak Dutta, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. The matter is posted to **27.08.2024**.

**Satyajit Roy**  
Court Officer